

(ख) इस संस्था में किन किन विषयों पर गवेषणा कार्य किया जायेगा;

(ग) गवेषणा आदि पर सरकार द्वारा किया जाने वाला आवर्तक तथा अनावर्तक व्यय कितना होगा; और

(घ) ऐसे गवेषणा कार्य से क्या लाभ होने की संभावना है ?

शिक्षा तथा प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री (श्रीलाला आजाद):

(क) यूनेस्को का निर्णय अभी नहीं मिला है।

(ख) अखिल भारत के दृष्टिकोण से बुनियादी शिक्षा की सारी समस्याएं।

(ग) इस संस्था पर खर्च का निम्न अनुमान है :—

आवर्तक : १.५ लाख रु० प्रति वर्ष

अनावर्तक : ५.० लाख रु०

(घ) इससे बुनियादी शिक्षा के विकास और प्रसार में सहायता मिलने की आशा है।

Special U. N. Fund

***942. Shri Shree Narayan Das :** Will the Minister of Finance be pleased to state whether any and if so, what progress has been made with regard to the establishment of a Special U.N. Fund for economic development of under-developed areas ?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat) : The question of establishing a Special United Nations Fund for economic development of under-developed areas was considered recently at the tenth session of the U.N. General Assembly. The official report of our delegation on developments at this session has not yet been received.

Rehabilitation Finance Administration

***949. Shri Gidwani :** Will the Minister of Finance be pleased to state :

(a) whether it is a fact that the number of displaced persons who had applied for loans from the Rehabilitation Finance Administration and whose loans had been sanctioned have not received the amounts though they have completed all the requirements; and

(b) if so, the reasons therefor ?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) : (a) and (b). Yes, in some cases there was some delay in the release of sanctioned loans due to non-fulfilment of the conditions relating to compensation claims. On account of the hardship caused to the applicants Government have subsequently revised these conditions and orders have been issued to make payments. Attention of the Honourable Member is also drawn to the reply to Starred Question No. 416 dated 2nd December, 1955.

Insurance Companies

***952. Shri K. P. Sinha :** Will the Minister of Finance be pleased to state :

(a) whether Insurance industry receives any help from Government;

(b) if so, in what way ; and

(c) whether it is a fact that Indian Insurance Companies are doing lot of business in foreign countries ?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) : (a) No, Sir.

(b) Does not arise.

(c) I would invite the attention of the Hon'ble Member to the statistics given in the Insurance year. Books published annually.

State Bank of India in Karachi

***956. Shri Raghunath Singh :** Will the Minister of Finance be pleased to state whether it is a fact that the branch of the State Bank of India in Karachi removed on the 24th October, 1955 an Indian Map from this office showing Jammu and Kashmir as a part of the Indian Union ?

The Minister for Revenue and Defence Expenditure (Shri A.C. Guha) : Yes, Sir. The Agent of the Karachi Branch of the State Bank of India did so in order to avoid any demonstration by agitators of which due warning had been conveyed to him.

Courts Martial

***960. Shri C. D. Gautam :** Will the Minister of Defence be pleased to state whether it is a fact that most of the working time of an Army Officer is being spent on Courts of Inquiries and Courts Martial and thus he is unable to look after his men thoroughly ?

The Deputy Minister of Defence (Sardar Majithia) : Work in connection with Courts of Inquiries and Courts Martial is one of the normal duties which Army officers are sometimes called upon to perform. It is not correct to say that they spend too much time on Courts of Inquiries and Courts Martial to the detriment of their other duties like looking after their men. Instructions exist that will ensure this.

Marine Survey

*963. **Shri M. D. Joshi :** Will the Minister of Defence be pleased to state :

(a) whether the marine survey of the West Coast has been completed and the charts of ports and harbours have been prepared ;

(b) whether there has been any revision of these charts ; and

(c) whether it is a fact that recently ships have experienced dangers in the course of navigation especially along the West Coast ?

The Deputy Minister of Defence (Sardar Majithia) : (a) Marine Survey of the West Coast is still in progress. However, major surveys in respect of approaches to Kandla and Navalakhi, Port of Bombay and Gulf of Kutch have been completed.

Latest editions of the charts of the three major ports *viz.*, Kandla, Bombay and Cochin have been published.

(b) Charts are periodically revised on the basis of the latest available information after survey.

(c) None, so far as the Indian Naval ships are concerned.

Tribal Students

*965. **Shri Rishang Keishing :** Will the Minister of Education be pleased to state :

(a) whether the Tribal Development Advisory Board and the Government of Manipur have recommended to the Government of India for the exemption of school fees of the tribal students of Manipur ; and

(b) if so, the action taken in this regard ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad) : (a) Yes, Sir.

(b) The proposal of the Manipur State Government which was received here on 25-11-1955 is under examination.

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Multi-purpose Schools

*966. **Shri H. G. Vaidhnav :** Will the Minister of Education be pleased to state the amount of grant given to Hyderabad State for converting secondary schools into multipurpose schools in the current financial year ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad) : Total centres approved grant during 1955-56 a

Non-recurring	Recurring	Total
Rs.	Rs.	Rs.
29,23,800	73,125	29,96,925

States Re-organisation Commission's Report

*968. **Shri Shree Narayan Das :** Will the Minister of Home Affairs be pleased to state :

(a) whether it is a fact that the States Re-organisation Commission has submitted a subsidiary report suggesting formation of a North-Western Agency of the type that operates on the North-Eastern Frontier of India ; and

(b) if so, the nature of the report ?

The Minister of Home Affairs (Pandit G. B. Pant) : (a) No subsidiary report has been submitted by the Commission. One of the members has, however, written separately to the Prime Minister making certain suggestions relating to the administration of Lahul and Spiti and the Chini-Pangi area in the Mahasu District of Himachal Pradesh ;

(b) The communication deals mainly with the need for the development of this area.

विदेशी कम्पनियां

*१७२. **श्री रघुनाथ सिंह :** क्या बिस्व मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में प्राजकल कितनी विदेशी कम्पनियां हैं; और

(ख) उनमें भारतीय तथा विदेशी कर्मचारियों की संख्या कितनी है, और विभिन्न वेतन वर्गों में उनका अनुपात क्या है ?

राजस्व और घरेलूक व्यव मंत्री (श्री एम० सी० झाह) : (क) ३१ मार्च, १९५४ तक, भारत में काम करने वाली